


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/136/CAA/2017
NAME OF THE TRANSFEROR : OCL INDIA LTD &
TRANSFEROR 2
TRANSFEROR 3
TRANSFEROR 4
NAME OF THE TRANSFERRE : ODISHA CEMENT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	VISHNU MOHAN	Counsel for Petitioner	
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ORDER

Counsel for the applicant present and sought time for making submissions.

Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)